Serial No. 9 Supl.1

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

EMG- CM Nos. 94 & 95/2020 in WP(C) No. 283/2020 CM No. 552/2020 (Through Video Conferencing)

Rajesh Anand and others

...Petitioner(s)

Through:- Mr. Sunil Sethi, Sr. Advocate with Mr. Navyug Sethi, Advocate in (SWP No. 283/2020)
Mr. Rahul Pant, Advocate in (SWP No. 394/2014)
(Through Video Call)

v/s

AMMU &

Union Territory of J&K and others

....Respondent(s)

Through:- Mr. Raman Sharma, AAG for Respondent Nos 1 & 2.
Ms. Monika Kohli, Advocate for Respondent Nos. 3 to 6, 8 to 13, 17, 23, 27 to 29, 31 to 35, 41, 46, 48 & 49.
Mr. Ajay Sharma, Advocate for Respondent Nos. 20 & 21.
Mr. D. S. Chauhan, Advocate for Respondent Nos. 30, 54.
Mr. Rupinder Singh, Advocate for Respondent No. 37.
(Through Video Call)

Coram: HON'BLE MR. JUSTICE RAJESH BINDAL, JUDGE

<u>ORDER</u>

EMG-CM No. 95/2020

Learned counsel for the petitioners submitted that due to lockdown in the City because of Corona-virus, he had not been able to get the Court fees to be annexed with on this petition. He seeks some time to do the needful after the Court re-opens.

WP(C) No. 283/2020

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The application is allowed. The petitioners are permitted to submit Court fees in the Registry in terms of the Circular No. 16/GS dated 29.03.2020 issued by the High Court.

The application is disposed of, accordingly.

EMG-CM No.94/2020

The prayer made in the present application is for vacation of interim stay granted by this Court on 06.03.2020 in WP(C) No. 283/2020.

Learned counsel for the parties are agreed that the main case itself be listed for hearing on 08.06.2020.

It is also pointed out that there are two other writ petitions bearing SWP Nos. 2584/2014 and 394/2014 involving the same issue which are pending in this Court, may also be listed along with the present petition.

Ordered accordingly.

In one of the aforesaid petition, Mr. Rahul Pant, Advocate is appearing for the petitioners. In other case, Mr. Abhinav Sharma, Advocate is not available. Learned counsel for the applicant/respondents undertake to inform Mr. Abhinav Sharma about listing of the case.

Registry will also inform him about the listing of the case and the next date of hearing.

(RAJESH BINDAL) JUDGE

Jammu 03.06.2020 Vijay